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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.175/230/HDB/2018
NAME OF THE COMPANY	Sentini Sanitarywares Pvt Ltd & Sentini Agriproducts Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Sentini Sanitarywares Pvt Ltd & Sentini Agriproducts Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sulata Saha for Varalakshmi Tadepalli	Counsel for Petitioner	varalakshmi.t@ tadvalgal.com	

ORDER

Heard Ms. Sulata Saha for Varalakshmi Tadepalli, Learned Counsel for the Respondent, CA Orders Reserved.

  
Member (T)

  
Member (J)